

ITEM NO.60

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL)..... Diary No(s).67256/2025

POULOMI PAVINI SHUKLA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

IA No. 49527/2026 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS

Date : 16-04-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) : Mr. Prashant Bhushan, Adv.  
Mr. Arvind Kumar Shukla, Adv.  
Mr. Nihal Ahmad, AOR  
Ms. Neena Shukla, Adv.  
Ms. Surbhi Khanna, Adv.  
Mr. Sanskar Krishnan, Adv.  
Mr. Vishal Maurya, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. Delay condoned.
2. Issue notice, returnable on 15.07.2026.
3. Tag W.P.(C) Nos.135/2024, 205/2025 & SLP(C) No.9546/2016 along with this matter.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)  
ASSISTANT REGISTRAR